



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION ROC.NO.47/2023-RC DATED: 08.09.2023

SUB: RECRUITMENT - Recruitment to the posts of District Judge (Entry Level) – Notifications were issued for 10 (Ten) posts of District Judge under direct recruitment (25% quota) and 05 (five) posts of District Judge under Accelerated Recruitment by Transfer (10% quota) on 10.05.2023 – Applications received and scrutinized – Regarding.

REF:1. Notificaiton No.47/2023-RC, dated 10.05.2023 for 10 posts of District Judge (Entry Level) under direct recruitment (25% quota).
2. Notificaiton No.48/2023-RC, dated 10.05.2023 for 05 posts of District Judge under Accelerated Recruitment by Transfer (10% quota).

The High Court of Andhra Pradesh issued notification vide ROC No.47/2023-RC, dated 10.05.2023 to fill up 10 vacant posts of District Judge (Entry Level) under Direct Recruitment and 5 posts by Accelerated Recruitment by Transfer. 328 applications were received and after scrutiny the list of eligible applicants under Direct recruitment, list of eligible applicants under Accelerated recruitment by transfer, list of eligible applicants subject to complying conditions and list of ineligible applicants were published on 08.08.2023 in the official website of High Court of Andhra Pradesh.

Under **Appendix-III** of the notification dated 08.08.2023 the list of the candidates, who claim to come under the category of Backward Classes but fail to produce Non Creamy Layer certificate has been published with a condition that they should produce Latest Non Creamy Layer certificate on or before 23.08.2023, failing which their candidature would be considered under Open Competition. Despite clear directions to produce Non Creamy Layer certificate, the following candidates who claim to come under B.C category fail to produce Non Creamy Layer certificate.

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Therefore, all the below mentioned eight (8) candidates will be considered under Open Category.

| Sl.No. | Appl. No. | Name of the Applicant Sarvasri | Category |
|--------|-----------|---|----------|
| 1 | 300 | Matha Pavani D/o. M.Soma Raju, R/o. Visakhapatnam | BC-A (W) |
| 2 | 178 | Yadav Naga Uma Bai, D/o. late Y.Naga Bhushan Rao, R/o. Kadapa District. | BC-B (W) |
| 3 | 57 | Vardi Vara Lakshmi, D/o. Hari Setty, R/o. Tirupati District | BC-B (W) |
| 4 | 132 | Jonna Sony, D/o. Nagaseshaiah, R/o. Anantapur Dist. | BC-B (W) |
| 5 | 138 | Shaik Mastanbi, D/o. Moula Saheb, R/o. Prakasam Dist. | BC-B (W) |
| 6 | 165 | Maddurthi Swathi D/o. Pratap Simhacharyulu R/o. Guntur District | BC-B (W) |
| 7 | 228 | Mopidevi Venkata Maha Lakshmi, D/o. M.Nageswara Rao R/o. Vijayawada. | BC-A (W) |
| 8 | 275 | Paidi Ramanamma D/o. Potanna Paidi, R/o. Srikakulam District | BC-A (W) |

Further the below mentioned candidate by name Ms. Jampani Sridevi was asked to produce latest practice certificate on or before 23.08.2023. But she failed to produce any practice certificate; thereby her candidature is hereby rejected.

| Appl. No. | Name of the Applicant Sarvasri | Category |
|-----------|--|----------|
| 282 | Ms. Jampani Sri Devi D/o. Siva Sastry, R/o. Hyderabad. | O.C (W) |

S. Kumar 8/9/23.
REGISTRAR (RECRUITMENT)